Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 3671

TO BE ANSWERED ON 08.08.2017

PRICE OF FLOUR

3671. DR. VIRENDRA KUMAR: **(OIH)**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether flour mills are earning heavy profits in the sale of flour to consumers;
- (b) if so, the details thereof;
- (c) whether any terms are proposed to be put on flour mills to fix the maximum price of flour sold to the consumers; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) & (b): The daily average retail and wholesale prices of wheat and wheat flour are given below:

	Daily Average Retail Price (₹/kg)	
	Price As On	1 Year Ago
	2/8/2017	2/8/2016
Wheat	23.52	23.39
Wheat Flour	25.88	24.89

Source: State Civil Supplies Department

	Daily Average Wholesale Price(₹/Qtl)	
	Price As On	1 Year Ago
	2/8/2017	2/8/2016
Wheat	2097.49	2089.47
Wheat flour	2280.04	2199.8

Source: State Civil Supplies Department

No complaints with regard to earning heavy profits by flour mills has been received by this Ministry.

(c) & (d): All packaged commodities upto 25 kg including flour have to make all mandatory declarations including Maximum Retail Price (MRP). Further, with effect from 1st January, 2018 all the declarations including flour have to be given upto 50 kg including MRP.